

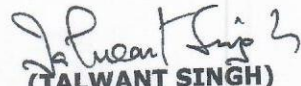
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

All the officials transferred vide this office orders No.33979-34229/Admn-I/P&T/2019 dated 08.04.2019, No. Admn.II/P&T/2019/31361-631 dated 03.04.2019, Admn.II/P&T/2019/32870-897 dated 05.04.2019, Admn.II/P&T/2019/33333-33425 dated 06.04.2019, Admn.II/P&T/2019/32870-897 dated 05.04.2019, Admn.II/P&T/2019/35017-437 dated 08.04.2019 and No.34382-707F.1(3)/P&T/2019 dated 08.04.2019 & No. 925/34708-958/F.1(3)/P&T/2019 dated 08.04.2019 in respect of Sr. PA/PA, Sr. JA/JA/JJA, orderlies/peons etc., are hereby stands relieved from their duties with immediate effect and further directed to join at their respective transferee place immediately.

Note1: Transfer order in respect of Ms. Sunita Gupta, PA, EC: 3271 at Sl. No. 43 in order No.33979-34229/Admn-I/P&T/2019 dated 08.04.2019 be treated as cancelled and she is further directed to join her duties in the court of Sh. Sanjay Garg-II, Spl. Judge (PC Act) (CBI)-18, Rouse Avenue Courts Complex, New Delhi, immediately.

Note2: Non-compliance of the transfer orders immediately/proceed on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against him/her as per rules.


(TALWANT SINGH)
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

36019 - 079
No. _____/Admn-I/II/III/P&T/2019

09 APR 2019
Dated, Delhi the _____

Copy forwarded for information and necessary action to: -

1. The District & Sessions Judge, (West / NDD / South / South-East / East / North / North-East / Shahdara / North / North-West / South-West / Rouse Avenue) Delhi / New Delhi.
2. The Officer In-charges, Accounts Branch, (Central / (West / NDD / South / South-East / East / North / North-East / Shahdara / North / North-West / South-West / Rouse Avenue) Delhi / New Delhi.
3. Personal Office of the undersigned.
4. The Officer/Official concerned.
5. The Sr. AO(J), Administration Branch-I, II & III (Central / (West / NDD / South / South-East / East / North / North-East / Shahdara / North / North-West / South-West / Rouse Avenue) Delhi / New Delhi.
6. Dealing Officials (Personal File / C.R. / Leave / Layers) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. PRO/APRO, (West / NDD / South / South-East / East / North / North-East / Shahdara / North / North-West / South-West / Rouse Avenue) Delhi / New Delhi.
8. Web-site Committee, Tis Hazari Courts, Delhi.


DISTRICT & SESSIONS JUDGE (HQs)
DELHI